## GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:4339 ANSWERED ON:06.12.2010 REMUNERATION TO PANCHAYAT'S MEMBERS Raghavan Shri M. K.

## Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has proposed/to be proposed the remuneration/ allowance to the Members of the Panchayats in various States; and
- (b) if so, the details thereof and the amount allocated for the purpose?

## **Answer**

MINISTER OF PANCHAYATI RAJ(Dr. C.P.JOSHI)

(a) & (b): As Panchayat is a State subject, remuneration/allowance to the Members of Panchayat is fixed by the respective State/UT Government and not by the Union Ministry of Panchayati Raj. Different States are following different norms in this regard.